

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1847
ANSWERED ON 5TH MAY, 2016

LEGISLATION TO PREVENT ROAD ACCIDENTS

1847. SHRI BADRUDDIN AJMAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to bring a new legislation regarding prevention of road accidents in the country;
- (b) if so, the details thereof; and
- (c) the current status of the legislation?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) Ministry of Road Transport and Highways is working on a proposal to replace the “Motor Vehicles Act, 1988” with a new Act namely “The Road Transport and Safety Bill, 2015” which inter-alia proposes to put in place the National Road Safety and National Transport Authority which would be tasked to address the engineering, education, enforcement, monitoring and emergency care standards for road safety. The Bill also tries to remove the practices which are adverse to road safety and efficient use of transport system. It also proposes to bring Multi Modal Coordination Authority to improve the efficiency in the transport sector. The Bill is presently in consultation stage. On the advice of Prime Minister’s Office, the latest version of the Bill was sent to all the State Governments/Union Territory Administrations for seeking their comments/views. About twenty six State Governments/ Union Territory Administrations have so far furnished their comments till date. Reminders have been sent to the States/Union Territory Administrations from where comments/suggestions have not been received. The Bill has been uploaded on Ministry’s official web site: www.morth.nic.in.
